

JUDGMENTS FOR THE MONTH OF AUGUST, 2017

| Sl No | Date of Judgment | CASE NO. | PARTIES' NAME | SUBJECT | JUDGMENT DELIVERED BY |
|--------------|-------------------------|--------------------------------------|--|---|---|
| 1 | 1 st | MFA 134/2004 | ORIENTAL LINSURANCE CO. LTD. VS ON THE DEATH OF SAJUR UDDIN MAJUMDAR @ SAJ HIS LEGAL HEIRS MD. FAIZUR UDDIN MAJUMDER @ FAJIL UDDIN MAJUMDER & ORS. | Appeals under the Workmen Compensation Act, 1923 | HON'BLE MR. JUSTICE KALYAN RAI SURANA |
| 2 | 1 st | RSA 169/2004 | BABAR ALI CHOUDHURY AND ORS. VS MANNAN CHOUDHURY AND ORS. | Second Appeals arising out of suits for title and/or injunction | HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA |
| 3 | 1 st | Crl.Rev.P. 529/2005 | SARASWATI KALITA VS THE STATE OF ASSAM | Criminal Revisions against orders passed in trial cases | HON'BLE MR. JUSTICE MIR ALFAZ ALI |
| 4 | 1 st | RSA 40/2007 | BHIKARI NUNIA & ORS. VS RAM NARAYAN CHOUHAN & ORS. | Second Appeals arising out of suits for title and/or injunction | HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA |
| 5 | 1 st | Crl.A. 50/2008 | MD. NAZIMUDDIN LASKAR VS THE STATE OF ASSAM | Appeals against conviction for offences under IPC | THE HON'BLE MR. JUSTICE HITESH KUMAR SARMA |
| 6 | 1 st | Crl.A. 189/2008 | DIPEN DUTTA VS THE STATE OF ASSAM | Appeals against conviction for offences under IPC | HON'BLE MR. JUSTICE HITESH KUMAR SARMA |
| 7 | 1 st | RFA 28/2009 | M/S R.R. MAZUMDER & ORS VS M/S ZENITH PHARMACEUTICALS & ORS | Appeals against Original Decrees | HON'BLE MR. JUSTICE KALYAN RAI SURANA |
| 8 | 1 st | WP(C) 1450/2011 | BHABAKANTA GAYAN VS THE STATE BANK OF INDIA & ORS | Disciplinary and enquiry proceedings with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions | HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI |
| 9 | 1 st | WP(C) 4128/2011 | MD. TAHAJUT HUSSAIN VS THE STATE OF ASSAM AND ORS | Admissions in MBBS or BDS Course in Medical and Dental College | THE HON'BLE MR JUSTICE HRISHIKESH ROY |
| 10 | 1 st | Crl.A. 183/2014 | ALIM UDDIN & ANR. VS STATE OF ASSAM | Appeals against conviction for offences under IPC | Hon'ble Mr. Justice Hitesh Kumar Sarma |
| 11 | 1 st | WP(C) 1417/2015 | ABDUL KAYUM MAZUMDER & 34 ORS. VS THE STATE OF ASSAM AND 7 ORS. | Acquisition of land | HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA |
| 12 | 1 st | Cont.Cas(C) 406/2016 | GILLAPUKRI TEA COMPANY LIMITED VS PURU GUPTA & ANR. | Contempt Petition (Civil) | HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA |
| 13 | 1 st | CRP 196/2017 | HEM KANTA MEDHI VS MAHIDHAR KALITA | Civil Revision against orders passed in execution case | HON'BLE MR. JUSTICE KALYAN RAI SURANA |

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| 14 | 1 st | RSA 175/2017 | SRI RAM KUMAR MAHATOO VS SRI RAJ KUMAR MAHATOO & 2 ORS. | Second Appeals arising out of suits for title and/or injunction | HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA |
| 15 | 1 st | WP(C) 139/2017 | JUGAL CHANDRA BORAH VS THE STATE OF ASSAM & 3 ORS. | Salary and allowances with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions | HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI |
| 16 | 1 st | WP(C) 2123/2017 | BABU RAM BRAHMA VS THE NATIONAL HIGHWAYS AUTHORITY OF INDIA & 3 ORS. | Other Civil Rules relating to other Writ Petitions | HON'BLE MR. JUSTICE SUMAN SHYAM |
| 17 | 1 st | WP(C) 2141/2017 | LALITA TUMUNG VS THE NATIONAL HIGHWAYS AUTHORITY OF INDIA & 3 ORS. | Award of contracts by the State or its instrumentalities | HON'BLE MR. JUSTICE SUMAN SHYAM |
| 18 | 1 st | WP(C) 2180/2017 | DEBESWARI DOLOI VS THE NATIONAL HIGHWAYS AUTHORITY OF INDIA & 3 ORS. | Other Civil Rules relating to other Writ Petitions | HON'BLE MR. JUSTICE SUMAN SHYAM |
| 19 | 1 st | WP(C) 2258/2017 | SANKAR BISWAS VS THE NATIONAL HIGHWAYS AUTHORITY OF INDIA & 3 ORS. | Other Civil Rules relating to other Writ Petitions | HON'BLE MR. JUSTICE SUMAN SHYAM |
| 20 | 2 nd | WP(C) 5108/2008 | SHRI RAMEN KALITA & ORS. VS THE STATE OF ASSAM AND ORS. | Major punishment with respect to State Govt Employees | HON'BLE MR. JUSTICE NELSON SAILO |
| 21 | 2 nd | WP(C) 3473/2010 | SMT. MAHAMAYA NATH VS THE ORIENTAL INSURANCE CO. LTD. & ANR. | Other Civil Rules relating to other Writ Petitions | HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA |
| 22 | 2 nd | WP(C) 4016/2012 | RAJESH SHAH VS THE STATE OF ASSAM AND ORS. | Other Civil Rules relating to other Writ Petitions | HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA |
| 23 | 2 nd | WP(C) 5734/2014 | JEWTI N G O. VS THE STATE OF ASSAM AND 4 ORS. | Settlement of Fishery by the State Govt. | HON'BLE MR. JUSTICE SUMAN SHYAM |
| 24 | 2 nd | CRP 430/2016 | SMT. SHILPA AGARWALLA VS NAVEEN TAYAL | Civil Revision under Article 227 of the Constitution | HON'BLE MR. JUSTICE KALYAN RAI SURANA |
| 25 | 2 nd | WP(C) 6391/2016 | MONURANJAN DAS VS THE STATE OF ASSAM AND 4 ORS. | Appointment on compassionate ground on non-educational matter | HON'BLE MR. JUSTICE NELSON SAILO |
| 26 | 2 nd | CRP 63/2017 | AFAJUDDIN VS ABDUR RAHMAN | Appeal from Railway Claims Tribunal | HON'BLE MR. JUSTICE KALYAN RAI SURANA |
| 27 | 2 nd | WP(C) 2283/2017 | SADHAN CHANDRA MONDAL VS THE ASSAM POWER DISTRIBUTION CO. LTD & 3 ORS. | Salary and allowances with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, | THE HON'BLE MR. JUSTICE NELSON SAILO |

| | | | | Statutory Bodies and Universities and Institutions | |
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| 28 | 2 nd | WP(C) 4058/2017 | BIKRAM ROY & 4 ORS. VS THE STATE OF ASSAM & 3 ORS. | Other academic disputes | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 29 | 2 nd | WP(C) 4059/2017 | AFTER UDDIN AHMED VS THE STATE OF ASSAM & 3 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 30 | 2 nd | WP(C) 4060/2017 | DR. PRAKRITISH BORA VS THE STATE OF ASSAM & 2 ORS. | Other academic disputes | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 31 | 2 nd | WP(C) 4146/2017 | HIMASNATA HAZARIKA VS THE STATE OF ASSAM & 3 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 32 | 2 nd | WP(C) 4150/2017 | KAARANJIT MUSHAHARY VS THE STATE OF ASSAM & 3 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 33 | 2 nd | WP(C) 4152/2017 | DR. ITESH BORDOLOI @ ITESWAR BORDOLOI VS THE STATE OF ASSAM & 2 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 34 | 2 nd | WP(C) 4153/2017 | SUSHMI BASUMATARY VS THE STATE OF ASSAM & 3 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 35 | 2 nd | WP(C) 4171/2017 | SEJAL PODDAR & ANR. VS THE STATE OF ASSAM & 2 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 36 | 2 nd | WP(C) 4172/2017 | DHARITRI TAMULY VS THE STATE OF ASSAM & 2 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |

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| 37 | 2 nd | WP(C) 4185/2017 | CHAHAL KEDIA & ANR. VS THE STATE OF ASSAM & 2 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 38 | 2 nd | WP(C) 4203/2017 | ANSHUMOYEE BORO & 2 ORS. VS THE STATE OF ASSAM & 2 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 39 | 2 nd | WP(C) 4225/2017 | MOHSIN REZA & ANR. VS THE STATE OF ASSAM & 3 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 40 | 2 nd | WP(C) 4229/2017 | MD. MARJUCK CHOWDHURY VS THE STATE OF ASSAM & 3 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 41 | 2 nd | WP(C) 4261/2017 | MS. MIMANSHA KALITA VS THE STATE OF ASSAM & 2 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 42 | 2 nd | WP(C) 4281/2017 | HAMPI GOGOI VS THE STATE OF ASSAM & 3 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 43 | 2 nd | WP(C) 4292/2017 | ASHIQUE GUPTA VS THE STATE OF ASSAM & 2 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 44 | 2 nd | WP(C) 4294/2017 | PRIYANKA DHAR VS THE STATE OF ASSAM & 3 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 45 | 2 nd | WP(C) 4336/2017 | PROGYAN BORTHAKUR VS THE STATE OF ASSAM & 2 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 46 | 2 nd | WP(C) 4359/2017 | SHUBHAM KUMAR VERMA VS THE STATE OF ASSAM & 2 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH |

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| 47 | 2 nd | WP(C) 4384/2017 | GEEBANI DEVI VS THE STATE OF ASSAM & 3 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 48 | 2 nd | WP(C) 4400/2017 | RANJU RANI DEB VS THE STATE OF ASSAM & 3 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 49 | 2 nd | WP(C) 4407/2017 | SIDDHARTH GURUNG VS THE STATE OF ASSAM & 4 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 50 | 2 nd | WP(C) 4433/2017 | BABRU BAHAN DAS VS THE STATE OF ASSAM & 3 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 51 | 2 nd | WP(C) 4466/2017 | DEEPSIKHA DEBNATH VS THE STATE OF ASSAM & 2 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 52 | 2 nd | WP(C) 4482/2017 | POREE CHOUDHURY VS THE STATE OF ASSAM & 3 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 53 | 2 nd | WP(C) 4504/2017 | PANKAJ KUMAR MAHATO VS THE STATE OF ASSAM & 3 ORS. | Appointment on compassionate ground on non-educational matter | HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI |
| 54 | 2 nd | WP(C) 4509/2017 | NIRAJ GONJU & ANR. VS THE STATE OF ASSAM & 2 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 55 | 2 nd | WP(C) 4563/2017 | RAJDEEP GHOSH VS THE STATE OF ASSAM & 2 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |

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| 56 | 2 nd | WP(C) 4569/2017 | PRANITA KALITA & ANR. VS THE STATE OF ASSAM & 8 ORS. | Selection and appointment with respect to State Govt Employees. | HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI |
| 57 | 2 nd | WP(C) 4586/2017 | SANDEEP KR. DAS VS THE STATE OF ASSAM & 3 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 58 | 2 nd | WP(C) 4605/2017 | MEGHNA TIWARI VS THE STATE OF ASSAM & 3 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 59 | 3 rd | WP(C) 1834/2008 | DR CHANDRA BAROOAH VS ASSAM SCIENCE TECHNOLOGY AND ENVIRONMENT COUNCIL & ORS | Regularisation of ad hoc appointment with respect to State Govt Employees | HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI |
| 60 | 3 rd | Crl.A. 173/2009 | LAKHI SAIKIA & 3 ORS VS THE STATE OF ASSAM | Appeals against conviction under other Acts | HON'BLE MR. JUSTICE HITESH KUMAR SARMA |
| 61 | 3 rd | Crl.A. 175/2009 | BABUL BHUYAN VS THE STATE OF ASSAM | Appeals against conviction for offences under IPC | HON'BLE MR. JUSTICE HITESH KUMAR SARMA |
| 62 | 3 rd | WP(C) 5796/2010 | MONOJ SHAH VS THE STATE OF ASSAM AND ORS. | Eviction from land | HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA |
| 63 | 3 rd | WP(C) 5857/2010 | M/S JERICHO DETERGENT PVT. LTD. & ANR. VS THE UNION OF INDIA & ORS. | Other Civil Rules relating to other Writ Petitions | HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA |
| 64 | 3 rd | WP(C) 5863/2010 | M/S JERICHO AGRO PROCESSORS & ANR. VS THE UNION OF INDIA & ORS. | Other Civil Rules relating to other Writ Petitions | HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA |
| 65 | 3 rd | Mat.App. 20/2011 | SWAPAN KUMAR SAHA VS KALPANA SAHA | Family Court Appeals | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 66 | 3 rd | WP(C) 4993/2011 | THE STATE OF ASSAM & 4 ORS VS SISIR KANTI DEY @ SISIR KANTA DAS & ORS | Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions | THE HON'BLE MR. JUSTICE HRISHIKESH ROY |
| 67 | 3 rd | Review.Pet. 112/2012 | THE STATE OF ASSAM & 7 ORS VS SISIR KANTI DEY & ORS | Second Appeals arising out of suits for title and/or injunction | THE HON'BLE MR. JUSTICE HRISHIKESH ROY |
| 68 | 3 rd | Review.Pet. 126/2012 | STATE OF ASSAM & 3 ORS. VS MD. JILANI AHMED LASKAR & 84 ORS. | Second Appeals arising out of suits for title and/or injunction | THE HON'BLE MR. JUSTICE HRISHIKESH ROY |

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| 69 | 3 rd | Arb.A. 22/2013 | ASSAM INDUSTRIAL DEVELOPMENT CORPORATION & ANR. VS ASSAM PAPER MILL PVT. LTD. | Other First Appeals | HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA |
| 70 | 3 rd | Crl.Pet. 708/2013 | SMTI JOYSHRI RABHA VS THE STATE OF ASSAM AND ANR. | Criminal Revisions for quashing of criminal proceeding | HON'BLE MR. JUSTICE MANASH RANJAN PATHAK |
| 71 | 3 rd | Crl.Pet. 757/2014 | SMTI MAINU PATNAYAK VS THE STATE OF ASSAM AND ANR | Criminal Revisions for quashing of criminal proceeding | HON'BLE MR. JUSTICE MANASH RANJAN PATHAK |
| 72 | 3 rd | Crl.Rev.P. 126/2015 | DIRECTOR, C.B.I. VS SMT. LOTIKA DEKA | Criminal Revisions against orders passed in trial cases | HON'BLE MR. JUSTICE MANASH RANJAN PATHAK |
| 73 | 3 rd | WA 93/2015 | SRI DIGAMBAR DAS & ANR. VS THE STATE OF ASSAM & 7 ORS. | Writ Appeals under the Gauhati High Court Rules | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 74 | 3 rd | Crl.Pet. 415/2016 | SMT. SOMI DAS & ANR. VS THE STATE OF ASSAM AND ANR. | Criminal Revisions for quashing of criminal proceeding | HON'BLE MR. JUSTICE MANASH RANJAN PATHAK |
| 75 | 3 rd | Crl.Pet. 532/2016 | GUBINDA TERON & 4 ORS. VS SMT. SUMI DAS & ANR. | Criminal Revisions for quashing of criminal proceeding | HON'BLE MR. JUSTICE MANASH RANJAN PATHAK |
| 76 | 3 rd | CRP 332/2016 | PRASANA KUMAR KESHAN VS PRADIP GOGOI | Civil Revision under Article 227 of the Constitution | HON'BLE MR. JUSTICE KALYAN RAI SURANA |
| 77 | 3 rd | WA 148/2016 | MITON KANTI NATH VS THE STATE OF ASSAM & 6 ORS. | Writ Appeals under the Gauhati High Court Rules | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 78 | 3 rd | WA 204/2016 | THE UNION OF INDIA & 4 ORS VS SHRI DHIRAJ KUMAR | Writ Appeals under the Gauhati High Court Rules | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 79 | 3 rd | WA 224/2016 | UNION OF INDIA & 5 ORS. VS SHRI SHEO BALAK SINGH & 4 ORS. | Writ Appeals under the Gauhati High Court Rules | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 80 | 3 rd | WA 227/2016 | THE UNION OF INDIA & 3 ORS VS SHRI SAMIR KUMAR | Writ Appeals under the Gauhati High Court Rules | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 81 | 3 rd | WA 272/2016 | THE STATE OF ASSAM & 2 ORS. VS SMTI SUKMINI JESWARA & ANR. | Writ Appeals under the Gauhati High Court Rules | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |

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| 82 | 3 rd | WP(C) 3396/2016 | ABDUL MANNAN VS THE STATE OF ASSAM AND 5 ORS. | Other Civil Rules relating to other Writ Petitions | HON'BLE MR. JUSTICE A.M. BUJOR BARUA |
| 83 | 3 rd | Crl.Pet. 7/2017 | CHANDAN PRASAD MAHATO VS DHARMA PRAKASH SHAH | Criminal Revisions for quashing of criminal proceeding | HON'BLE MR. JUSTICE MANASH RANJAN PATHAK |
| 84 | 3 rd | Crl.Pet. 172/2017 | PALASH GOGOI & 3 ORS. VS THE STATE OF ASSAM & ANR. | Criminal Revisions for quashing of criminal proceeding | THE HON'BLE MR. JUSTICE M. R. PATHAK |
| 85 | 3 rd | WP(C) 952/2017 | SMT. DIPALI DAS VS THE STATE OF ASSAM & 3 ORS. | Appointment on compassionate ground on non-educational matter | HON'BLE MR. JUSTICE NELSON SAILO |
| 86 | 3 rd | WP(C) 1002/2017 | M/S. DIBRU PART-I MEEN SAMABAY SAMITI VS THE STATE OF ASSAM & 8 ORS. | Other Civil Rules relating to other Writ Petitions | HON'BLE MR. JUSTICE SUMAN SHYAM |
| 87 | 4 th | Crl.Rev.P. 154/2006 | RAJIB ALI VS THE STATE OF ASSAM | Criminal Revisions against orders passed in trial cases | HON'BLE MR. JUSTICE MANASH RANJAN PATHAK |
| 88 | 4 th | Crl.Rev.P. 38/2007 | SRI SANWARMAL AGARWALLA VS THE STATE OF ASSAM | Criminal Revisions against orders passed in trial cases | HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN |
| 89 | 4 th | CRP(I/O) 112/2015 | SAYEDA RUBIA BEGUM & ANR. VS DASARATH PRASAD | Civil Revision under Article 227 of the Constitution | HON'BLE MR. JUSTICE KALYAN RAI SURANA |
| 90 | 4 th | Crl.Pet. 960/2016 | M/S. RAJAJI FOOD PRODUCTS & 2 ORS. VS SUBHAM SETHIA | Criminal Revisions for quashing of criminal proceeding | HON'BLE MR. JUSTICE MANASH RANJAN PATHAK |
| 91 | 4 th | Crl.Rev.P. 378/2016 | DHRUBA BORTHAKUR VS THE STATE OF ASSAM & ANR. | Criminal Revisions against orders passed in trial cases | HON'BLE MR. JUSTICE MANASH RANJAN PATHAK |
| 92 | 4 th | CRP 375/2016 | LAKBIR SINGH VS BUDHA HAZARIKA & 2 ORS. | Civil Revision under Article 227 of the Constitution | THE HON'BLE MR. JUSTICE KALYAN RAI SURANA |
| 93 | 4 th | Mat.App. 21/2016 | SRI AJIT SAIKIA VS SMTI PALLABI BARUAH SAIKIA | Family Court Appeals | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 94 | 4 th | WP(C) 6507/2016 | SMT. RENU BORO & 3 ORS. VS THE STATE OF ASSAM AND 6 ORS. | Other Civil Rules relating to other Writ Petitions | HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA |
| 95 | 4 th | Crl.Pet. 312/2017 | NABIN CH. BACHUBHAI DOSHI @ NABIN BHAI DOSHI VS THE STATE OF ASSAM & ANR. | Criminal Revisions for quashing of criminal proceeding | HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN |
| 96 | 4 th | WA 214/2017 | MILLO PUGANG VS RUBU OPO & ANR. | Writ Appeals under the Gauhati High Court Rules | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 97 | 4 th | WP(C) 1696/2017 | NISITA ENTERPRISES PVT. LTD. & ANR. VS THE STATE OF ASSAM & 3 ORS. | Award of contracts by the State or its instrumentalities | HON'BLE MR. JUSTICE SUMAN SHYAM |

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| 98 | 4 th | WP(C) 4511/2017 | DINESH CHANDRA DEKA @ DINESH DEKA VS THE INDUSTRIAL CO-OPERATIVE BANK LTD. & 3 ORS. | Disciplinary and enquiry proceedings with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions | HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI |
| 99 | 7 th | WP(C) 6893/2010 | NIRUPAM BANERJEE VS THE STATE OF ASSAM AND ORS | Other Civil Rules relating to other Writ Petitions | HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA |
| 100 | 7 th | CRP 258/2016 | AMARCHAND INDERCHAND & ANR. VS ON THE DEATH OF ANANDI DEVI JALAN, HER LEGAL HEIRS BISWANATH JALAN & ANR. | Civil Revision against orders passed by Civil Court in suits | HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA |
| 101 | 7 th | PIL 34/2016 | MD. AZIZUL HAQUE & 5 ORS. VS THE UNION OF INDIA & 5 ORS. | Public Interest Litigations | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 102 | 7 th | WA 163/2017 | JALAL UDDIN BARBHUIYA VS THE STATE OF ASSAM & 2 ORS | Writ Appeals under the Gauhati High Court Rules | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 103 | 7 th | WA 209/2017 | THE STATE OF ASSAM & 2 ORS. VS JIBON BHUYAN & 3 ORS. | Writ Appeals under the Gauhati High Court Rules | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 104 | 7 th | WA 212/2017 | PUBLIC WORKS DEPTT. (R) VS SMTI SUNITA BORAH & 2 ORS. | Writ Appeals under the Gauhati High Court Rules | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 105 | 7 th | WP(C) 2290/2017 | UMA PRASAD UPADHYAYA VS THE STATE OF ASSAM AND 3 ORS. | Award of contracts by the State or its instrumentalities | HON'BLE MR. JUSTICE SUMAN SHYAM |
| 106 | 8 th | Crl.Rev.P. 454/2005 | EJJADUR RAHMAN AND ANR VS THE STATE OF ASSAM | Other Criminal mis. Cases under Section 482 | HON'BLE MR. JUSTICE MIR ALFAZ ALI |
| 107 | 8 th | RSA 116/2005 | SONSENI BIBI AND ORS. VS BABUL BORO | Second Appeals arising out of suits for title and/or injunction | HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA |
| 108 | 8 th | WP(C) 1934/2008 | SMTI KABERI CHOUDHURY AND ANR. VS THE STATE OF ASSAM AND ORS. | License and Permissions | HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA |
| 109 | 8 th | RFA 1/2010 | ARUN SARMA VS BHUPEN HAZARIKA (DAS) | Appeals against Original Decrees | HON'BLE MR. JUSTICE KALYAN RAI SURANA |
| 110 | 8 th | WP(C) 2260/2010 | ATAUR RAHMAN & 35 ORS. VS THE STATE OF ASSAM AND ORS. | Other cases under the Panchayat Acts | HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA |

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| 111 | 8 th | WP(C) 6163/2010 | SMTI RINA BORGHAIN & 3 ORS. VS THE ASSAM BOARD OF REVENUE & ORS. | Orders passed by the Board of Revenue in land matters | HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA |
| 112 | 8 th | CRP 100/2011 | CHITRA BORTHAKUR VS DR. MINADHAR BORTHAKUR & ORS. | Civil Revision under Article 227 of the Constitution | HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA |
| 113 | 8 th | WP(C) 3326/2011 | SANKAR ROY VS THE STATE OF ASSAM AND ORS. | Compensations relating to Land Matters | HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA |
| 114 | 8 th | WP(C) 429/2012 | DILIP KR. BASUMATARY & 27 ORS. VS THE STATE OF ASSAM AND ORS. | Salary and allowances with respect to Service of Teachers of Provincialized Schools | THE HON'BLE MR JUSTICE HRISHIKESH ROY |
| 115 | 8 th | WP(C) 789/2012 | DILIP CHANDRA RAY VS THE STATE OF ASSAM AND ORS. | Regularisation of ad hoc appointment with respect to Service of Teachers of Provincialized Schools | THE HON'BLE MR JUSTICE HRISHIKESH ROY |
| 116 | 8 th | WP(C) 2165/2012 | KIRAN KHAKLARY VS THE STATE OF ASSAM AND ORS. | Seniority with respect to State Govt Employees | THE HON'BLE MR. JUSTICE NELSON SAILO |
| 117 | 8 th | WP(C) 3196/2012 | RUPAHI UNION CO-OP FISHERY @ FARMING SOCIETY LTD. & 21 ORS. VS THE STATE OF ASSAM AND ORS. | Eviction from land | HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA |
| 118 | 8 th | WP(C) 3450/2012 | BABURAM BASUMATARY VS THE STATE OF ASSAM AND ORS. | Regularisation of ad hoc appointment with respect to State Govt Employees | THE HON'BLE MR. JUSTICE NELSON SAILO |
| 119 | 8 th | WP(C) 4293/2012 | DILIP DOWARAH VS THE STATE OF ASSAM AND ORS. | Settlement of Foreign Liquor Shop | HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA |
| 120 | 8 th | WP(C) 5082/2012 | GHULI DEVI VS THE STATE OF ASSAM AND ORS. | Eviction from land | HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA |
| 121 | 8 th | WP(C) 875/2014 | MIRA GOALA VS THE STATE OF ASSAM AND 5 ORS. | Other service matters with respect to State Govt Employees | HON'BLE MR. JUSTICE NELSON SAILO |
| 122 | 8 th | WP(C) 6558/2015 | SMTI ANAMIKA TAMULI VS THE STATE OF ASSAM AND 4 ORS. | Other service matters with respect to State Govt Employees | HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI |
| 123 | 8 th | CRP 173/2016 | SMT. REZIA BEGUM & 3 ORS. VS SMT. NAZIM BANO AHMED & ANR. | Civil Revision under Article 227 of the Constitution | HON'BLE MR. JUSTICE KALYAN RAI SURANA |
| 124 | 8 th | WA 106/2016 | SRI BAHARUL ISLAM VS THE STATE OF ASSAM & 4 ORS | Writ Appeals under the Gauhati High Court Rules | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 125 | 8 th | WP(C) 606/2016 | BHABESH DAS VS THE UNION OF INDIA & 2 ORS. | Major punishment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory | THE HON'BLE MR. JUSTICE NELSON SAILO |

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| 126 | 8 th | WP(C) 1246/2016 | ABDUL KADIR MAZUMDER VS O.N.G.C. & 4 ORS. | Selection and appointment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions | HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI |
| 127 | 8 th | WA 22/2017 | THE STATE OF ASSAM VS SHRI RAJEN CHANDRA GOSWAMI & 2 ORS. | Writ Appeals under the Gauhati High Court Rules | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 128 | 9 th | Crl.Rev.P. 14/2006 | SRI NIRANJAN KALITA VS STATE OF ASSAM & ORS. | Criminal Revisions in respect of orders passed in cases | THE HON'BLE MR. JUSTICE MIR ALFAZ ALI |
| 129 | 9 th | WP(C) 4109/2010 | BIMAL CH DAS & 6 ORS VS THE STATE OF ASSAM AND ORS | Eviction from land | HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA |
| 130 | 9 th | CRP 336/2011 | VINDHYACHAL PRASAD SINGH VS PRANAB KUMAR RAJKHOWA | Civil Revision under Article 227 of the Constitution | HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA |
| 131 | 9 th | CRP(I/O) 31/2014 | MD. MASRUR HUSSAIN @ ASIF VS APURBA SARMA & 2 ORS | Civil Revision under Article 227 of the Constitution | HON'BLE MR. JUSTICE KALYAN RAI SURANA |
| 132 | 9 th | AB 1517/2017 | GHANSHYAM SARDA VS THE STATE OF ASSAM | Anticipatory bail Application Under Section 438 Cr. P. C | THE HON'BLE MR. JUSTICE HITESH KUMAR SARMA |
| 133 | 9 th | WP(C) 976/2017 | NARAYANI TRADING CO. VS THE STATE OF ASSAM & ANR. | Other Civil Rules relating to other Writ Petitions | HON'BLE MR. JUSTICE SUMAN SHYAM |
| 134 | 10 th | WA 333/2010 | MEGHA TECHNICAL & ENGINEERS (PVT.) LTD. VS THE UNION OF INDIA & ORS. | Writ Appeals under the Gauhati High Court Rules | HON'BLE MR JUSTICE HRISHIKESH ROY HON'BLE MR JUSTICE UJJAL BHUYAN HON'BLE MR JUSTICE PARAN KUMAR PHUKAN |
| 135 | 10 th | WP(C) 4301/2010 | BELA RANI PAUL VS THE UNION OF INDIA & ORS. | Other Civil Rules relating to other Writ Petitions | HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA |
| 136 | 10 th | Crl.Rev.P. 525/2012 | NAVEEN KUMAR CHAUDHURY VS SIMRAT KAUR PHULL | Criminal Revisions against orders passed in trial cases | HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN |
| 137 | 10 th | CRP 451/2012 | MD. RAMIZ UDDIN BORBHUIYA VS THE STATE OF ASSAM AND ORS. | Civil Revision against orders passed by Civil Court in suits | HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA |
| 138 | 10 th | WP(C) 583/2012 | JURI BORAH BORGOHAIN VS THE STATE OF ASSAM AND ORS. | Selection and appointment with respect to Service of Teachers of Provincialized Schools | HON'BLE MR. JUSTICE HRISHIKESH ROY |

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| 139 | 10 th | WP(C) 859/2012 | ABDUS SALAM TAPADAR & ANR. VS THE STATE OF ASSAM AND ORS. | Other service matters with respect to Service of Teachers of Provincialized Schools | THE HON'BLE MR JUSTICE HRISHIKESH ROY |
| 140 | 10 th | WP(C) 5061/2012 | TAPAN CHANDA VS THE DISTRICT JUDGE, CACHAR & ORS. | Other Civil Rules relating to other Writ Petitions | HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA |
| 141 | 10 th | WP(C) 5157/2012 | TARA KANTA SAIKIA & 22 ORS. VS THE STATE OF ASSAM AND ORS. | Eviction from land | HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA |
| 142 | 10 th | WP(C) 1654/2014 | KUNJA MAHAN BARMAN VS THE UNION OF INDIA & 4 ORS. | Other service matters with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions | THE HON'BLE MR. JUSTICE NELSON SAILO |
| 143 | 10 th | WP(C) 2304/2014 | SMTI. MANAMATI BASUMATARY VS THE STATE OF ASSAM AND 5 ORS. | Other Civil Rules relating to other Writ Petitions | HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA |
| 144 | 10 th | RSA 185/2017 | ABDUL MALIK CHOUDHURY VS SHRI HAMENDRA KUMAR DAS | Second Appeals arising out of suits for title and/or injunction | HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA |
| 145 | 10 th | WP(C) 4001/2017 | M/S. ANUPAM NIRMAN PVT. LTD. & ANR. VS THE STATE OF ASSAM & 4 ORS. | Other Civil Rules relating to other Writ Petitions | HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA |
| 146 | 11 th | WP(C) 4457/2009 | GIRISH CHANDRA MUDOI VS THE STATE OF ASSAM AND ORS. | Award of contracts by the State or its instrumentalities | HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA |
| 147 | 11 th | WP(C) 6081/2010 | MOTLIB ALI & ANR. VS THE STATE OF ASSAM AND ORS. | Other Civil Rules relating to other Writ Petitions | HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA |
| 148 | 11 th | WP(C) 2317/2011 | DHANIRAM TERANG VS THE STATE OF ASSAM AND ORS. | Selection and appointment with respect to State Govt Employees | THE HON'BLE MR. JUSTICE NELSON SAILO |
| 149 | 11 th | MACApp. 152/2014 | HILARIA MALONG VS SAJAHAN ALI & ANR. | Appeals from motor accident claims tribunal | THE HON'BLE MR. JUSTICE MIR ALFAZ ALI |
| 150 | 11 th | CRP(I/O) 76/2016 | MD. HARUNOR ROSHID & ANR. VS SMTI JYSOTSNA PHUKAN & 2 ORS. | Civil Revision under Article 227 of the Constitution | HON'BLE MR. JUSTICE KALYAN RAI SURANA |
| 151 | 11 th | I.A.(Crl.) 451/2017 | SRI REDAUL HUSSAIN KHAN VS THE NATIONAL INVESTIGATING AGENCY | Interlocutory Application (Criminal) | HON'BLE MR. JUSTICE UJJAL BHUYAN HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN |
| 152 | 11 th | WP(C) 2861/2017 | GOLAP CHANDRA DAS VS THE STATE OF ASSAM & 7 ORS. | Transfer with respect to State Govt Employees | HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI |
| 153 | 11 th | WP(C) 2958/2017 | BIPUL CHOUDHURY VS THE STATE OF ASSAM & 3 ORS. | Transfer with respect to State Govt Employees | HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI |
| 154 | 14 th | Crl.Rev.P. 197/2006 | NOMAL BORA AND ORS. VS THE STATE OF ASSAM | Criminal Revisions against orders passed in trial cases | HON'BLE MR. JUSTICE MIR ALFAZ ALI |

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| 155 | 14 th | Crl.Rev.P. 266/2006 | JOY KUMAR PODDAR VS THE STATE OF ASSAM | Criminal Revisions in respect of orders passed in cases | THE HON'BLE MR. JUSTICE MIR ALFAZ ALI |
| 156 | 14 th | WP(C) 1866/2010 | MISS ANINDITA DAS (MINOR) VS THE UNION OF INDIA & ORS. | Compensations relating to Land Matters | HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA |
| 157 | 14 th | WP(C) 108/2011 | PRABIN MEDHI VS THE STATE OF ASSAM AND ORS. | Selection and appointment with respect to State Govt Employees | THE HON'BLE MR. JUSTICE NELSON SAILO |
| 158 | 14 th | WP(C) 4563/2012 | BHABESH CH BAROOWA VS THE STATE OF ASSAM AND ORS. | Other Civil Rules relating to other Writ Petitions | HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA |
| 159 | 14 th | WP(C) 2884/2014 | SAMSUL ALOM & ANR. VS THE STATE OF ASSAM AND 2 ORS. | Eviction from land | HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA |
| 160 | 14 th | WP(C) 3042/2014 | JOYDEV SARMA & 6 ORS. VS THE STATE OF ASSAM AND 2 ORS. | Acquisition of land | HON'BLE MR. JUSTICE A.M. BUJOR BARUA |
| 161 | 14 th | RSA 136/2016 | JORHAT DISTRICT CONGRESS (I) COMMITTEE VS SRI KRISHNA KANTA RAJKUMAR | Second Appeals arising out of suits for title and/or injunction | HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA |
| 162 | 14 th | WP(C) 6581/2016 | MD. MOFIDUL ISLAM VS THE STATE OF ASSAM & 2 ORS. | Selection and appointment with respect to State Govt Employees | THE HON'BLE MR. JUSTICE NELSON SAILO |
| 163 | 14 th | Crl.A. 94/2017 | MD ABDUL KADIR MAZUMDAR VS THE STATE OF ASSAM & ANR. | Appeals against conviction under the NDPS Act | HON'BLE MR. JUSTICE HITESH KUMAR SARMA |
| 164 | 14 th | Review.Pet. 119/2017 | DR PRAKRITISH BORA VS THE STATE OF ASSAM & 2 ORS. | Review Applications In Civil Rule | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 165 | 14 th | Review.Pet. 120/2017 | KAARANJIT MUSHAHARY VS THE STATE OF ASSAM & 3 ORS. | Review Applications In Civil Rule | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 166 | 14 th | Review.Pet. 121/2017 | MS SUSHMI BASUMATARY VS THE STATE OF ASSAM & 3 ORS. | Review Applications In Civil Rule | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 167 | 14 th | Review.Pet. 123/2017 | SRI SIDDHARTHA GURUNG VS THE STATE OF ASSAM & 4 ORS. | Review Applications In Civil Rule | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 168 | 14 th | Review.Pet. 126/2017 | PROGYAN BORTHAKUR VS THE STATE OF ASSAM & 2 ORS. | Review Applications In Civil Rule | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |

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| 169 | 14 th | RSA 177/2017 | SRI RAMAWATAR AGARWALLA & ANR. VS SRI LAXMAN PRASAD AGARWALLA | Second Appeals arising out of suits for title and/or injunction | HON'BLE MR. JUSTICE KALYAN RAI SURANA |
| 170 | 14 th | RSA 182/2017 | SRI RAMAWATAR AGARWALLA & ANR. VS SRI LAXMAN PRASAD AGARWALLA | Second Appeals arising out of suits for title and/or injunction | HON'BLE MR. JUSTICE KALYAN RAI SURANA |
| 171 | 14 th | WA 223/2017 | MANAB MAHANTA VS THE STATE OF ASSAM AND ORS. | Writ Appeals under the Gauhati High Court Rules | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 172 | 16 th | Crl.Rev.P. 782/2005 | RASIK DAS VS THE STATE OF ASSAM | Other Criminal revisions | HON'BLE MR. JUSTICE MIR ALFAZ ALI |
| 173 | 16 th | Crl.Rev.P. 783/2005 | RANJAN DAS VS THE STATE OF ASSAM | Other Criminal revisions | HON'BLE MR. JUSTICE MIR ALFAZ ALI |
| 174 | 16 th | WP(C) 3395/2010 | MD NURUL HAQUE LASKAR VS THE STATE OF ASSAM AND ORS. | Other Civil Rules relating to other Writ Petitions | HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA |
| 175 | 16 th | WP(C) 3840/2010 | THE CITY RIDE OWNERS ASSOCIATION OF JORHAT & 3 ORS. VS THE STATE OF ASSAM AND ORS. | Other Civil Rules relating to other Writ Petitions | HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA |
| 176 | 16 th | WP(C) 1159/2012 | K.C. DAS COMMERCE COLLEGE VS THE STATE OF ASSAM AND ORS. | Eviction from land | HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA |
| 177 | 16 th | CRP(I/O) 141/2016 | RAMJI SINGH VS M/S. ASMI COMMERCIALS PVT. LTD. & ANR. | Civil Revision under Article 227 of the Constitution | HON'BLE MR. JUSTICE KALYAN RAI SURANA |
| 178 | 16 th | CRP 208/2017 | MAHUYA DEY & ANR. VS M/S. KANAK CHOUDHURY AND SONS & ANR. | Civil Revision under Article 227 of the Constitution | HON'BLE MR. JUSTICE KALYAN RAI SURANA |
| 179 | 16 th | I.A.(Civil) 2641/2017 | MUSSTT. ABEDA BEGUM VS SYED NAZRUL ISLAM & ANR. | Interlocutory Application (Civil) | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 180 | 16 th | Mat.App. 41/2017 | SYED NAZRUL ISLAM VS MUSSTT. ABEDA BEGUM | Family Court Appeals | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 181 | 16 th | WA 225/2017 | MD ZAKIR HUSSAIN VS DILIP KUMAR SARMA & 5 ORS | Writ Appeals under the Gauhati High Court Rules | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 182 | 16 th | WP(C) 2894/2017 | NARENDRA NATH DEKA VS THE ASSAM POWER DISTRIBUTION CO. LTD & 3 ORS. | Other Civil Rules relating to other Writ Petitions | HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA |
| 183 | 17 th | RSA 174/2005 | BUBUL DAS VS KANARAM DAS AND ORS | Second Appeals arising out of suits for title and/or injunction | HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA |

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| 184 | 17 th | MFA 224/2010 | THE UNION OF INDIA VS M/S SHREE GOPAL ENTERPRISES | Appeal from Railway Claims Tribunal | HON'BLE MR. JUSTICE KALYAN RAI SURANA |
| 185 | 17 th | WP(C) 1936/2010 | HINDUSTAN PAPER CORPORATION LTD. & ANR. VS THE STATE OF ASSAM AND ORS. | Other Labour and Industrial Cases | THE HON'BLE MR. JUSTICE NELSON SAILO |
| 186 | 17 th | MACApp. 54/2011 | THE NEW INDIA ASS. CO. LTD. VS RATUL DAS AND ORS. | Appeals from motor accident claims tribunal | HON'BLE MR. JUSTICE MIR ALFAZ ALI |
| 187 | 17 th | MACApp. 55/2011 | THE NEW INDIA ASSURANCE CO. LTD. VS GUNA RAM DAS AND ORS. | Appeals from motor accident claims tribunal | HON'BLE MR. JUSTICE MIR ALFAZ ALI |
| 188 | 17 th | MACApp. 104/2011 | THE NEW INDIA ASSURANCE CO. LTD. VS MAMONI RABI DAS AND ORS. | Appeals from motor accident claims tribunal | HON'BLE MR. JUSTICE MIR ALFAZ ALI |
| 189 | 17 th | MACApp. 106/2011 | THE NEW INDIA ASSURANCE CO. LTD. VS RATUL GOGOI AND ORS. | Appeals from motor accident claims tribunal | HON'BLE MR. JUSTICE MIR ALFAZ ALI |
| 190 | 17 th | WP(C) 2248/2012 | DR. MANDAKINEE PHUKAN VS THE UNION OF INDIA & ORS. | Other academic disputes | HON'BLE MR. JUSTICE HRISHIKESH ROY |
| 191 | 17 th | WP(C) 2573/2012 | ALL B.T.A.D. SCHOOL MOTHER TEACHERS ASSOCIATION & ANR. VS THE STATE OF ASSAM AND ORS. | Major punishment with respect to Service of Teachers of Provincialized Schools | THE HON'BLE MR. JUSTICE HRISHIKESH ROY |
| 192 | 17 th | WP(C) 2617/2012 | MD. MAINUDDIN AHMED VS THE STATE OF ASSAM AND ORS. | Other service matters with respect to Service of Teachers of Provincialized Schools | THE HON'BLE MR JUSTICE HRISHIKESH ROY |
| 193 | 17 th | CRP 51/2013 | MALIKA BEGUM VS ARUN ALI & ORS. | Civil Revision under Article 227 of the Constitution | HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA |
| 194 | 17 th | Mat.App. 3/2015 | SRI HIRIM KHANG BASUMATARY VS SMTI PTATYAKSHI DEKA | Family Court Appeals | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 195 | 17 th | Mat.App. 10/2015 | SRI ANITA BAISHYA VS SRI RAJESH TALUKDAR | Family Court Appeals | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 196 | 17 th | WP(C) 2124/2015 | MISS KABITA BARMAN & 9 ORS. VS THE STATE OF ASSAM AND ANR. | Order of the Appellate or Reisional authority with respect to State Govt Employees | THE HON'BLE MR. JUSTICE NELSON SAILO |
| 197 | 17 th | CRP 281/2016 | SMT JYOTI BHAGAWATI GOSWAMI VS MUKUL SARMA BHAGAWATI | Civil Revision under Article 227 of the Constitution | HON'BLE MR. JUSTICE KALYAN RAI SURANA |
| 198 | 17 th | CRP(I/O) 31/2016 | SMTI. AMRIT KAUR & 2 ORS. VS SARDAR PREM SINGH & 2 ORS. | Civil Revision under Article 227 of the Constitution | HON'BLE MR. JUSTICE KALYAN RAI SURANA |

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| 199 | 17 th | CRP(I/O) 32/2016 | SMTI. AMRIT KAUR & 2 ORS. VS SARDAR PREM SINGH & 2 ORS. | Civil Revision under Article 227 of the Constitution | HON'BLE MR. JUSTICE KALYAN RAI SURANA |
| 200 | 17 th | WA 401/2016 | SRI PRANGOPAL DAS & 19 ORS. VS THE STATE OF ASSAM & 3 ORS. | Writ Appeals under the Gauhati High Court Rules | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 201 | 18 th | WP(C) 4429/2011 | MAHABHAIKAB DUGDHA UTPADAK SAMABAI SAMITY LIMITED VS THE STATE OF ASSAM AND ORS. | Other land matters relating to Land Matters | HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA |
| 202 | 18 th | CRP 405/2012 | FAKRUI JAMAN LASKAR & 2 ORS. VS ON THE DEATH OF AZIR UDDIN BARBHUIYA, HIS LEGAL HEIRS & ANR. | Civil Revision under Article 227 of the Constitution | HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA |
| 203 | 18 th | CRP 88/2013 | SONESWAR ROY @ SONTOSH ROY VS TIKENDRA NATH DAS | Civil Revision against orders passed in execution case | HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA |
| 204 | 18 th | CRL.A(J) 24/2016 | KAMAKHYA ROY @ LELE VS THE STATE OF ASSAM | Appeals against conviction for offences under IPC | HON'BLE MRS JUSTICE RUMI KUMARI PHUKAN |
| 205 | 18 th | Crl.A. 251/2016 | ABUL HUSSAIN LASKAR VS THE STATE OF ASSAM & ANR. | Appeals against acquittal | HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN |
| 206 | 18 th | CRP 92/2017 | RITA ROY (DAS) VS ABDUL WAHAB BEPARI | Civil Revision under Article 227 of the Constitution | HON'BLE MR. JUSTICE KALYAN RAI SURANA |
| 207 | 18 th | WP(C) 4830/2017 | THE UNION OF INDIA & 5 ORS. VS BIJU KALITA DAS | Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 208 | 21 st | Crl.Rev.P. 484/2005 | BIKASHJYOTI LAHKAR VS THE STATE OF ASSAM | Criminal Revisions against orders passed in trial cases | HON'BLE MR. JUSTICE HITESH KUMAR SARMA |
| 209 | 21 st | RSA 55/2007 | MOULANA YASUF ALI VS ABDUL GAFFAR MIR & ORS. | Second Appeals arising out of suits for title and/or injunction | HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA |
| 210 | 21 st | WP(C) 929/2011 | SMTI MOROMI DUTTA & ANR. VS THE STATE OF ASSAM AND ORS. | Selection and appointment with respect to State Govt Employees | THE HON'BLE MR. JUSTICE NELSON SAILO |
| 211 | 21 st | Crl.Rev.P. 414/2012 | ABDUL AWAL VS THE STATE OF ASSAM AND ANR. | Criminal Revisions against orders passed in trial cases | HON'BLE MR. JUSTICE MANASH RANJAN PATHAK |
| 212 | 21 st | WP(C) 4575/2012 | MRS. USHA MAYA CHETRI VS THE STATE OF ASSAM AND ORS. | Selection and appointment with respect to State Govt Employees | THE HON'BLE MR. JUSTICE NELSON SAILO |
| 213 | 21 st | Crl.Pet. 438/2013 | SANJAY KUMAR JAIN VS THE UNION OF INDIA (CUSTOMS & CENTRAL EXCISE) | Criminal Revisions for quashing of criminal proceeding | HON'BLE MR. JUSTICE MANASH RANJAN PATHAK |

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| 214 | 21 st | Crl.Pet. 768/2013 | DITUMONI HAZARIKA & ANR. VS THE STATE OF ASSAM & ANR. | Criminal Revisions for quashing of criminal proceeding | HON'BLE MR. JUSTICE MANASH RANJAN PATHAK |
| 215 | 21 st | Crl.Rev.P. 288/2013 | MD. MIRAZ ALI VS THE STATE OF ASSAM | Criminal Revisions against orders passed in trial cases | HON'BLE MR. JUSTICE MANASH RANJAN PATHAK |
| 216 | 21 st | CRP 104/2013 | MD. HABIBUR RAHMAN VS MALAY BHUSAN KAUR & 8 ORS. | Civil Revision against orders passed in execution case | HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA |
| 217 | 21 st | Crl.Pet. 204/2014 | SUNIL HORIZON @ SUNIL CHANDRA HORIZON VS MINOTI DAS & 4 ORS. | Criminal Revisions for quashing of criminal proceeding | HON'BLE MR. JUSTICE MANASH RANJAN PATHAK |
| 218 | 21 st | Crl.Pet. 970/2014 | BISWAJIT HALOI VS THE STATE OF ASSAM & ANR. | Criminal Revisions for quashing of criminal proceeding | HON'BLE MR. JUSTICE MANASH RANJAN PATHAK |
| 219 | 21 st | PIL 144/2015 | JITUL DEKA VS THE STATE OF ASSAM AND 14 ORS. | Public Interest Litigations | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA |
| 220 | 21 st | Crl.L.P. 17/2016 | SANJOY KUMAR JAIN VS SMT. RENU SAHARIA | | HON'BLE MR. JUSTICE MANASH RANJAN PATHAK |
| 221 | 21 st | Crl.Pet. 169/2016 | ABUL HUSSAIN VS THE STATE OF ASSAM AND 2 ORS. | Criminal Revisions for quashing of criminal proceeding | HON'BLE MR. JUSTICE MANASH RANJAN PATHAK |
| 222 | 21 st | WA 270/2016 | UNION OF INDIA & 4 ORS. VS SRI I. A. KHAN | Writ Appeals under the Gauhati High Court Rules | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA |
| 223 | 21 st | WP(C) 5038/2017 | ABU HASSAN TARIQUE AHMED VS STATE BANK OF INDIA & ANR. | Recovery of other dues under the Public Demand Recovery Act | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA |
| 224 | 22 nd | Crl.A. 37/2008 | AMZAD HUSSAIN CHOUDHURY VS THE STATE OF ASSAM | Appeals against conviction for offences under IPC | THE HON'BLE MR. JUSTICE HITESH KUMAR SARMA |
| 225 | 22 nd | Crl.A. 194/2008 | JITU PHUKAN & ANR. VS THE STATE OF ASSAM | Appeals against conviction for offences under IPC | HON'BLE MR. JUSTICE HITESH KUMAR SARMA |
| 226 | 22 nd | MFA 290/2010 | THE ORIENTAL INSURANCE CO. LTD. VS MD. MONOWAR HUSSAIN & ANR. | Appeal from Railway Claims Tribunal | HON'BLE MR. JUSTICE KALYAN RAI SURANA |
| 227 | 22 nd | WP(C) 1160/2010 | ASHIMA KHATUN VS THE STATE OF ASSAM AND ORS. | Selection and appointment with respect to State Govt Employees | THE HON'BLE MR. JUSTICE NELSON SAILO |
| 228 | 22 nd | RFA 39/2011 | PRABIN BORO AND ANR. VS SRIDEV SHARMA | Appeals against Original Decrees | HON'BLE MR. JUSTICE KALYAN RAI SURANA |
| 229 | 22 nd | WP(C) 2518/2011 | SMT. RADHIKA DEVI VS THE STATE OF ASSAM AND ORS. | Selection and appointment with respect to State Govt Employees | THE HON'BLE MR. JUSTICE NELSON SAILO |

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| 230 | 22 nd | WP(C) 2600/2011 | JONALI DAIMARY & ANR. VS THE STATE OF ASSAM AND ORS. | Selection and appointment with respect to State Govt Employees | THE HON'BLE MR. JUSTICE NELSON SAILO |
| 231 | 22 nd | CRP 252/2013 | RAM PUNIT SINGH VS PRADIP KUMAR PAUL | Civil Revision against orders passed by Civil Court in suits | HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA |
| 232 | 22 nd | Crl.Rev.P. 465/2014 | KADBHANU BEGUM VS MOZIBAR RAHMAN | Criminal Revisions against orders passed in trial cases | HON'BLE MR. JUSTICE HITESH KUMAR SARMA |
| 233 | 22 nd | Crl.Pet. 686/2016 | PRADIP DEY VS SMT. GANGAMONI DEY | Criminal Revisions for quashing of criminal proceeding | HON'BLE MR. JUSTICE HITESH KUMAR SARMA |
| 234 | 22 nd | PIL 69/2016 | ROHIT GHOSH & ANR. VS THE STATE OF ASSAM AND 4 ORS. | Public Interest Litigations | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA |
| 235 | 22 nd | WP(C) 2514/2016 | THE UNION OF INDIA & 6 ORS. VS UPENDRA RAY & 5 ORS. | Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA |
| 236 | 24 th | Crl.Rev.P. 229/2007 | SRI RANJAN KR. PATHAK VS SMTI JAYANTIPRIYA PATHAK | Criminal Revisions against orders passed in trial cases | HON'BLE MR. JUSTICE HITESH KUMAR SARMA |
| 237 | 24 th | Crl.Rev.P. 238/2007 | MD RUSTAM ALI VS THE STATE OF ASSAM | Other Criminal mis. Cases under Section 482 | THE HON'BLE MR. JUSTICE HITESH KUMAR SARMA |
| 238 | 24 th | Crl.Rev.P. 300/2007 | SRI TARANI SUTRADHAR VS THE STATE OF ASSAM AND ANR. | Other Criminal revisions | HON'BLE MR. JUSTICE HITESH KUMAR SARMA |
| 239 | 24 th | MACApp. 175/2010 | SMTI RITA GHOSH VS M/S SHREE KRISHNA FOOD PRODUCT & 2 ORS. | Appeals from motor accident claims tribunal | HON'BLE MR. JUSTICE MIR ALFAZ ALI |
| 240 | 24 th | MFA 259/2010 | M/S NEW INDIA ASSURANCE CO. LTD. VS MD. ABDUL KASEM & ANR. | Appeals under the Workmen Compensation Act, 1923 | HON'BLE MR. JUSTICE KALYAN RAI SURANA |
| 241 | 24 th | WP(C) 394/2012 | MANOJ KUMAR & 13 ORS. VS UNION OF INDIA & ORS. | Major punishment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions | THE HON'BLE MR. JUSTICE NELSON SAILO |
| 242 | 24 th | CRP 332/2013 | PRADEEP KUMAR DEY & ANR. VS MUKTARUDDIN & 4 ORS. | Civil Revision under Article 227 of the Constitution | HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA |

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| 243 | 24 th | MACApp. 46/2013 | ORIENTAL INSURANCE CO. LTD. VS RITA GHOSH & ANR. | Appeals from motor accident claims tribunal | HON'BLE MR. JUSTICE MIR ALFAZ ALI |
| 244 | 24 th | Crl.A. 301/2014 | MD. BABUL HUSSAIN LASKAR @ BABUL HUSSAIN & 3 ORS. VS THE STATE OF ASSAM & ANR. | Appeals against conviction for offences under IPC | HON'BLE MR. JUSTICE HITESH KUMAR SARMA |
| 245 | 24 th | Crl.Pet. 373/2014 | RAKESH KUMAR RAI VS SMTI ZOMAVII | Criminal Revisions for quashing of criminal proceeding | HON'BLE MR. JUSTICE MANASH RANJAN PATHAK |
| 246 | 24 th | Crl.Pet. 919/2014 | MUSTT NUREJA KHATUN & 13 ORS. VS MD. NURUL ISLAM | Criminal Revisions for quashing of criminal proceeding | HON'BLE MR. JUSTICE MANASH RANJAN PATHAK |
| 247 | 24 th | PIL 18/2015 | DEBENDRA NARAYAN DEKA VS THE STATE OF ASSAM AND 15 ORS. | Public Interest Litigations | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 248 | 24 th | PIL 107/2015 | DRISTI SOCIAL WELFARE SOCIETY VS THE UNION OF INDIA & 10 ORS | Public Interest Litigations | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 249 | 24 th | Crl.Rev.P. 392/2016 | SRI JAMAL SK VS THE STATE OF ASSAM | Criminal Revisions against orders passed in trial cases | HON'BLE MR. JUSTICE HITESH KUMAR SARMA |
| 250 | 24 th | I.A.(Civil) 2010/2016 | ANJAN BARDOLOYE AND 9 ORS. VS DEBENDRA NARAYAN DEKA & 6 ORS. | Interlocutory Application (Civil) | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 251 | 24 th | WA 348/2016 | DEBA KUMAR DAS VS THE STATE OF ASSAM & 6 ORS. | Writ Appeals under the Gauhati High Court Rules | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 252 | 24 th | WA 409/2016 | SRI SATYA RANJAN CHUTIA VS SMTI MANJU PROVA GOGOI & 5 ORS. | Writ Appeals under the Gauhati High Court Rules | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 253 | 24 th | WA 410/2016 | SRI SATYA RANJAN CHUTIA VS SMTI MANJU PROVA GOGOI & 4 ORS. | Writ Appeals under the Gauhati High Court Rules | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 254 | 24 th | WP(C) 5585/2016 | NIMAI SAHA & 9 ORS. VS THE UNION OF INDIA & 4 ORS. | Other Labour and Industrial Cases | THE HON'BLE MR. JUSTICE NELSON SAILO |
| 255 | 24 th | WP(C) 6566/2016 | MONIR UDDIN VS THE STATE OF ASSAM & 11 ORS. | No confidence motion passed by Panchayat | THE HON'BLE MR. JUSTICE SUMAN SHYAM |

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| 256 | 24 th | WA 36/2017 | JITENDRA BARMAN VS THE STATE OF ASSAM & 4 ORS. | Writ Appeals under the Gauhati High Court Rules | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 257 | 24 th | WP(C) 1594/2017 | MORJINA BIBI VS THE STATE OF ASSAM & 4 ORS. | Other Civil Rules relating to other Writ Petitions | HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA |
| 258 | 25 th | Crl.Rev.P. 57/2007 | JIBAN DAS VS THE STATE OF ASSAM | Criminal Revisions against orders passed in trial cases | HON'BLE MR. JUSTICE HITESH KUMAR SARMA |
| 259 | 25 th | MACApp. 98/2012 | THE UNITED INDIA INSURANCE COMPANY LTD. VS PURNIMA ROY AND ORS. | Appeals from motor accident claims tribunal | HON'BLE MR. JUSTICE MIR ALFAZ ALI |
| 260 | 25 th | WP(C) 4162/2012 | ASSAM PUBLIC SERVICE COMMISSION VS ASSAM INFORMATION COMMISSION & ORS. | Challenge to Orders passed by dist. & state govt. authority | HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA |
| 261 | 25 th | MACApp. 92/2013 | SMTI PURNIMA ROY & ANR. VS UNITED INDIA INSURANCE COMPANY LTD. & ORS. | Appeals from motor accident claims tribunal | HON'BLE MR. JUSTICE MIR ALFAZ ALI |
| 262 | 25 th | MC 528/2014 | THE ORIENTAL INSURANCE CO. LTD. VS NUR KHATUN & 2 ORS. | | HON'BLE MR. JUSTICE KALYAN RAI SURANA |
| 263 | 25 th | WP(C) 1866/2014 | SHEKHAR DUTTA VS THE STATE OF ASSAM AND 4 ORS. | Acquisition of land | HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA |
| 264 | 25 th | WP(C) 2914/2015 | UMESH BASFOR VS THE STATE OF ASSAM & 2 ORS. | Selection and appointment with respect to State Govt Employees | THE HON'BLE MR. JUSTICE NELSON SAILO |
| 265 | 25 th | CRP 148/2016 | SMTI. JUNMONI DAS @ SURAJMONI DAS VS RAJIB DAS | Other Civil Revisions | HON'BLE MR. JUSTICE KALYAN RAI SURANA |
| 266 | 25 th | FAO 12/2016 | SMTI. JUNMONI DAS @ SURAJMONI DAS VS RAJIB DAS | Other appeals under Order 43 Rule 1 CPC in temporary | HON'BLE MR. JUSTICE KALYAN RAI SURANA |
| 267 | 25 th | CRP 254/2017 | AMITABHA GHOSH & 3 ORS. VS KASTURI LAHIRI | Civil Revision under Article 227 of the Constitution | HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA |
| 268 | 25 th | Review.Pet. 132/2017 | SMTI RENU DEVI KUCHERIA (OSWAL) VS SMTI TRAVINI DEVI TEWARI & 7 ORS. | Other Review Applications | HON'BLE MR. JUSTICE KALYAN RAI SURANA |
| 269 | 25 th | RSA 187/2017 | DEBENDRA NATH BORAH & ANR. VS RAMDEO MISTRY LOHAR & ORS. | Second Appeals arising out of suits for title and/or injunction | HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA |
| 270 | 25 th | WA 230/2017 | SHRI PRANABJIT BARMAN VS THE UNION OF INDIA & 3 ORS. | Writ Appeals under the Gauhati High Court Rules | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 271 | 25 th | WA 240/2017 | NISITA ENTERPRISES PVT LTD & ANR. VS THE STATE OF ASSAM & 3 ORS. | Writ Appeals under the Gauhati High Court Rules | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |

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| 272 | 25 th | WP(C) 49/2017 | TAMAR UDDIN VS STATE OF ASSAM & 7 ORS. | Selection and appointment with respect to State Govt Employees | THE HON'BLE MR. JUSTICE NELSON SAILO |
| 273 | 25 th | WP(C) 4058/2017 | BIKRAM ROY & 4 ORS. VS THE STATE OF ASSAM & 3 ORS. | Other academic disputes | THE HON'BLE MR. JUSTICE HRISHIKESH ROY |
| 274 | 25 th | WP(C) 4059/2017 | AFTER UDDIN AHMED VS THE STATE OF ASSAM & 3 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | THE HON'BLE MR. JUSTICE HRISHIKESH ROY |
| 275 | 25 th | WP(C) 4060/2017 | DR. PRAKRITISH BORA VS THE STATE OF ASSAM & 2 ORS. | Other academic disputes | THE HON'BLE MR. JUSTICE HRISHIKESH ROY |
| 276 | 25 th | WP(C) 4146/2017 | HIMASNATA HAZARIKA VS THE STATE OF ASSAM & 3 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | THE HON'BLE MR. JUSTICE HRISHIKESH ROY |
| 277 | 25 th | WP(C) 4150/2017 | KAARANJIT MUSHAHARY VS THE STATE OF ASSAM & 3 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | THE HON'BLE MR. JUSTICE HRISHIKESH ROY |
| 278 | 25 th | WP(C) 4152/2017 | DR. ITESH BORDOLOI @ ITESWAR BORDOLOI VS THE STATE OF ASSAM & 2 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | THE HON'BLE MR. JUSTICE HRISHIKESH ROY |
| 279 | 25 th | WP(C) 4153/2017 | SUSHMI BASUMATARY VS THE STATE OF ASSAM & 3 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | THE HON'BLE MR. JUSTICE HRISHIKESH ROY |
| 280 | 25 th | WP(C) 4171/2017 | SEJAL PODDAR & ANR. VS THE STATE OF ASSAM & 2 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | THE HON'BLE MR. JUSTICE HRISHIKESH ROY |
| 281 | 25 th | WP(C) 4172/2017 | DHARITRI TAMULY VS THE STATE OF ASSAM & 2 ORS | Admissions in MBBS or BDS Course in Medical and Dental College | THE HON'BLE MR. JUSTICE HRISHIKESH ROY |
| 282 | 25 th | WP(C) 4174/2017 | ABHIJAN BARUAH VS THE STATE OF ASSAM & 4 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | THE HON'BLE MR. JUSTICE HRISHIKESH ROY |
| 283 | 25 th | WP(C) 4185/2017 | CHAHAL KEDIA & ANR. VS THE STATE OF ASSAM & 2 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | THE HON'BLE MR. JUSTICE HRISHIKESH ROY |
| 284 | 25 th | WP(C) 4203/2017 | ANSHUMOYEE BORO & 2 ORS. VS THE STATE OF ASSAM & 2 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | THE HON'BLE MR. JUSTICE HRISHIKESH ROY |

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| 285 | 25 th | WP(C) 4225/2017 | MOHSIN REZA & ANR. VS THE STATE OF ASSAM & 3 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | THE HON'BLE MR. JUSTICE HRISHIKESH ROY |
| 286 | 25 th | WP(C) 4229/2017 | MD. MARJUCK CHOWDHURY VS THE STATE OF ASSAM & 3 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | THE HON'BLE MR. JUSTICE HRISHIKESH ROY |
| 287 | 25 th | WP(C) 4230/2017 | MAYUREE RAY & ANR. VS THE STATE OF ASSAM & ANR. | Admissions in MBBS or BDS Course in Medical and Dental College | THE HON'BLE MR. JUSTICE HRISHIKESH ROY |
| 288 | 25 th | WP(C) 4261/2017 | MS. MIMANSHA KALITA VS THE STATE OF ASSAM & 2 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | THE HON'BLE MR. JUSTICE HRISHIKESH ROY |
| 289 | 25 th | WP(C) 4281/2017 | HAMPI GOGOI VS THE STATE OF ASSAM & 3 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | THE HON'BLE MR. JUSTICE HRISHIKESH ROY |
| 290 | 25 th | WP(C) 4292/2017 | ASHIQUE GUPTA VS THE STATE OF ASSAM & 2 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | THE HON'BLE MR. JUSTICE HRISHIKESH ROY |
| 291 | 25 th | WP(C) 4294/2017 | PRIYANKA DHAR VS THE STATE OF ASSAM & 3 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | THE HON'BLE MR. JUSTICE HRISHIKESH ROY |
| 292 | 25 th | WP(C) 4336/2017 | PROGYAN BORTHAKUR VS THE STATE OF ASSAM & 2 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | THE HON'BLE MR. JUSTICE HRISHIKESH ROY |
| 293 | 25 th | WP(C) 4359/2017 | SHUBHAM KUMAR VERMA VS THE STATE OF ASSAM & 2 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | THE HON'BLE MR. JUSTICE HRISHIKESH ROY |
| 294 | 25 th | WP(C) 4384/2017 | GEEBANI DEVI VS THE STATE OF ASSAM & 3 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | THE HON'BLE MR. JUSTICE HRISHIKESH ROY |
| 295 | 25 th | WP(C) 4400/2017 | RANJU RANI DEB VS THE STATE OF ASSAM & 3 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | THE HON'BLE MR. JUSTICE HRISHIKESH ROY |
| 296 | 25 th | WP(C) 4406/2017 | VED VIJAY NEOG (MINOR) VS THE STATE OF ASSAM & 4 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | THE HON'BLE MR. JUSTICE HRISHIKESH ROY |
| 297 | 25 th | WP(C) 4407/2017 | SIDDHARTH GURUNG VS THE STATE OF ASSAM & 4 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | THE HON'BLE MR. JUSTICE HRISHIKESH ROY |

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| 298 | 25 th | WP(C) 4431/2017 | AMARTYA SARKAR VS THE STATE OF ASSAM & 4 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | THE HON'BLE MR. JUSTICE HRISHIKESH ROY |
| 299 | 25 th | WP(C) 4433/2017 | BABRU BAHAN DAS VS THE STATE OF ASSAM & 3 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | THE HON'BLE MR. JUSTICE HRISHIKESH ROY |
| 300 | 25 th | WP(C) 4466/2017 | DEEPSIKHA DEBNATH VS THE STATE OF ASSAM & 2 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | THE HON'BLE MR. JUSTICE HRISHIKESH ROY |
| 301 | 25 th | WP(C) 4482/2017 | POREE CHOUDHURY VS THE STATE OF ASSAM & 3 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | THE HON'BLE MR. JUSTICE HRISHIKESH ROY |
| 302 | 25 th | WP(C) 4509/2017 | NIRAJ GONJU & ANR. VS THE STATE OF ASSAM & 2 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | THE HON'BLE MR. JUSTICE HRISHIKESH ROY |
| 303 | 25 th | WP(C) 4563/2017 | RAJDEEP GHOSH VS THE STATE OF ASSAM & 2 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | THE HON'BLE MR. JUSTICE HRISHIKESH ROY |
| 304 | 25 th | WP(C) 4586/2017 | SANDEEP KR. DAS VS THE STATE OF ASSAM & 3 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | THE HON'BLE MR. JUSTICE HRISHIKESH ROY |
| 305 | 25 th | WP(C) 4587/2017 | BHARGAV GOGOI VS THE STATE OF ASSAM & 3 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | THE HON'BLE MR. JUSTICE HRISHIKESH ROY |
| 306 | 25 th | WP(C) 4588/2017 | SPREEHA GOGOI VS THE STATE OF ASSAM & 3 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | THE HON'BLE MR. JUSTICE HRISHIKESH ROY |
| 307 | 25 th | WP(C) 4590/2017 | ARINDAM BORGOHAIN VS THE STATE OF ASSAM & 4 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | THE HON'BLE MR. JUSTICE HRISHIKESH ROY |
| 308 | 25 th | WP(C) 4594/2017 | AKASHI MARIANE @ AKASHI MARIANE SURIN VS THE STATE OF ASSAM & 2 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | THE HON'BLE MR. JUSTICE HRISHIKESH ROY |
| 309 | 25 th | WP(C) 4605/2017 | MEGHNA TIWARI VS THE STATE OF ASSAM & 3 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | THE HON'BLE MR. JUSTICE HRISHIKESH ROY |
| 310 | 25 th | WP(C) 4671/2017 | PRADEEP MEHTA VS THE STATE OF ASSAM & 3 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | THE HON'BLE MR. JUSTICE HRISHIKESH ROY |

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| 311 | 25 th | WP(C) 4677/2017 | PARTHAJYOTI DUTTA @ TASA VS THE STATE OF ASSAM & 3 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | THE HON'BLE MR. JUSTICE HRISHIKESH ROY |
| 312 | 25 th | WP(C) 4753/2017 | ANURAG HEMANI VS THE STATE OF ASSAM & 3 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | THE HON'BLE MR. JUSTICE HRISHIKESH ROY |
| 313 | 25 th | WP(C) 4973/2017 | JASPER GENGMEI VS THE STATE OF ASSAM & 2 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | THE HON'BLE MR. JUSTICE HRISHIKESH ROY |
| 314 | 25 th | WP(C) 5004/2017 | SARDHAN TERON VS THE STATE OF ASSAM & 3 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | THE HON'BLE MR. JUSTICE HRISHIKESH ROY |
| 315 | 25 th | WP(C) 5144/2017 | SATYENDRA KUMAR DUTTA VS THE STATE OF ASSAM & 2 ORS. | Admissions in MBBS or BDS Course in Medical and Dental College | THE HON'BLE MR. JUSTICE HRISHIKESH ROY |
| 316 | 25 th | WP(C) 5148/2017 | MALAY KR. DAS VS THE STATE OF ASSAM AND 4 ORS. | Appointment on compassionate ground on non-educational matter | HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI |
| 317 | 25 th | WP(C) 5155/2017 | SRI PANKAJ HIRA VS UCO BANK | Recovery of other dues under the Public Demand Recovery Act | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 318 | 28 th | Crl.Rev.P. 475/2006 | SMT LILI HAZARIKA VS THE STATE OF ASSAM | Criminal Revisions against orders passed in trial cases | HON'BLE MR. JUSTICE MIR ALFAZ ALI |
| 319 | 28 th | Crl.Rev.P. 149/2007 | MD. ABDUR ROUF BARBHUIYA VS SRI NIDHIRAM DAS AND ORS. | Criminal Revisions in respect of orders passed in cases | HON'BLE MR. JUSTICE HITESH KUMAR SARMA |
| 320 | 28 th | Crl.Rev.P. 173/2007 | MD TAIMUR RAHMAN VS MUSTT. ARJUARA BEGUM | Criminal Revisions against orders passed in trial cases | HON'BLE MR. JUSTICE HITESH KUMAR SARMA |
| 321 | 28 th | Crl.Rev.P. 114/2009 | SHRI BIMAL HAZARIKA VS SMTI JONALI HAZARIKA | Criminal Revisions for quashing of criminal proceeding | HON'BLE MR. JUSTICE MIR ALFAZ ALI |
| 322 | 28 th | WP(C) 1941/2010 | AKHILESH PRASAD GUPTA VS THE UNION OF INDIA & ORS. | License and Permissions | HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA |
| 323 | 28 th | WP(C) 2415/2010 | M/S ORIENTAL INSURANCE CO. LTD. VS COMMISSIONER FOR WORKMENS COMPENSATION & ORS. | Recovery of other dues under the Public Demand Recovery Act | HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA |
| 324 | 28 th | Crl.Rev.P. 378/2015 | DEBAJIT BORAH VS THE STATE OF ASSAM AND ANR | Criminal Revisions against orders passed in trial cases | HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN |

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| 325 | 28 th | WP(C) 4268/2015 | ALL ASSAM HARIJAN MAZDOOR UNION VS THE STATE OF ASSAM AND 3 ORS. | Regularisation of ad hoc appointment with respect to State Govt Employees | THE HON'BLE MR. JUSTICE NELSON SAILO |
| 326 | 28 th | CRP 260/2016 | SMTI. KETAKI SINHA & 5 ORS. VS SRI BIPIN SINHA & 4 ORS. | Civil Revision against orders passed by Civil Court in suits | HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA |
| 327 | 28 th | CRP(I/O) 91/2016 | AKTER ALI @ AFTER & 5 ORS. VS LEGAL HEIRS OF NUR ISLAM SK.. ABEDA KHATUN & ORS. | Civil Revision under Article 227 of the Constitution | HON'BLE MR. JUSTICE KALYAN RAI SURANA |
| 328 | 28 th | Mat.App. 34/2016 | MS SUMITA BHATTACHARJEE VS SHRI NIRANJAN BHATTACHARJEE | Family Court Appeals | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 329 | 28 th | FAO 47/2017 | DURA ROOF PRIVATE LIMITED VS DYNA ROOF PRIVATE LIMITED | Other appeals under Order 43 Rule 1 CPC in temporary | HON'BLE MR. JUSTICE MIR ALFAZ ALI |
| 330 | 28 th | FAO 50/2017 | DURA ROOF PRIVATE LIMITED VS DYNA ROOF PRIVATE LIMITED | Other appeals under Order 43 Rule 1 CPC in temporary | HON'BLE MR. JUSTICE MIR ALFAZ ALI |
| 331 | 28 th | WA 11/2017 | MD TOSMIN AHMED & ANR. VS THE STATE OF ASSAM & 15 ORS. | Writ Appeals under the Gauhati High Court Rules | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 332 | 28 th | WP(C) 3765/2017 | BIRESWAR DEV VS THE GOVERNMENT OF ASSAM AND 4 ORS. | Orders passed by any other educational authority with respect to Service of Teachers of Provincialized Schools | THE HON'BLE MR. JUSTICE NELSON SAILO |
| 333 | 29 th | Crl.A. 38/2005 | BRIGADIER (RETD.) D A CHANSARKAR VS STATE (C.B.I.) | Bail Application Under section 439 Cr. P. C | HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN |
| 334 | 29 th | Crl.A. 39/2005 | COL. RAVI KUMAR KHANNA (RETD.) VS CENTRAL BUREAU OF INVESTIGATION | Appeals against conviction for offences under IPC | HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN |
| 335 | 29 th | Crl.A. 42/2005 | MOHD. AYUB AND ANR. VS CENTRAL BUREAU OF INVESTIGATION | Criminal Revisions against acquittal | HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN |
| 336 | 29 th | RSA 32/2005 | SYLHET TEA INDUSTRIES LTD. VS SIPRA RANI DEB | Second Appeals arising out of suits for title and/or injunction | HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA |
| 337 | 29 th | Crl.Rev.P. 442/2006 | SMTI NABANITA GHOSH VS SRI RUBUL SARMA | Criminal Revisions against orders passed in trial cases | HON'BLE MR. JUSTICE HITESH KUMAR SARMA |
| 338 | 29 th | Crl.A. 58/2008 | MD. IMDAD ALI @ ANISH ALI VS THE STATE OF ASSAM | Appeals against conviction for offences under IPC | HON'BLE MR. JUSTICE HITESH KUMAR SARMA |
| 339 | 29 th | MFA 253/2010 | ORIENTAL INSURANCE CO. LTD. VS LACHIT PATOR & ORS. | Appeals under the Workmen Compensation Act, 1923 | HON'BLE MR. JUSTICE KALYAN RAI SURANA |

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| 340 | 29 th | MACApp. 149/2012 | UNITED INDIA INSURANCE CO. LTD. VS ANJALI KALITA AND ORS. | Appeals from motor accident claims tribunal | HON'BLE MR. JUSTICE KALYAN RAI SURANA |
| 341 | 29 th | WP(C) 1967/2012 | DR. RAJASHREE SINGH ACHARJEE VS THE STATE OF ASSAM AND ORS. | Selection and appointment with respect to Service of Teachers of Provincialized Schools | HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA |
| 342 | 29 th | WP(C) 2750/2012 | SMT. MANJU DEKA VS THE STATE OF ASSAM AND ORS. | Seniority with respect to Service of Teachers of Provincialized Schools | HON'BLE MR. JUSTICE HRISHIKESH ROY |
| 343 | 29 th | Arb.P. 7/2013 | M/S RHINO BAMBOO INDUSTRY VS THE UNION OF INDIA & 3 ORS. | Arbitration Cases | HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI |
| 344 | 29 th | Crl.Rev.P. 437/2013 | PALASH RAJ DEB VS THE STATE OF ASSAM AND ANR. | Criminal Revisions against orders passed in trial cases | HON'BLE MR. JUSTICE HITESH KUMAR SARMA |
| 345 | 29 th | Mat.App. 42/2014 | SUMIT KR. DAS VS PINKY PAUL DAS | Family Court Appeals | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 346 | 29 th | WP(C) 4878/2016 | AMRIT KALITA & ANR. VS THE STATE OF ASSAM AND 5 ORS. | Recovery of land revenue | HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA |
| 347 | 29 th | PIL 11/2017 | DURNITI BIRODHI MANAB ADHIKAR SURAKSHA MANCHA VS THE STATE OF ASSAM & 4 ORS. | Public Interest Litigations | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 348 | 29 th | WA 169/2017 | SMTI ABALA DEVI VS THE STATE OF ASSAM & 3 ORS. | Writ Appeals under the Gauhati High Court Rules | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 349 | 29 th | WP(C) 512/2017 | BHARAT DAS VS THE STATE OF ASSAM & 4 ORS. | Other Civil Rules relating to other Writ Petitions | HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA |
| 350 | 29 th | WP(C) 1976/2017 | BHARAT DAS VS THE STATE BANK OF INDIA & 3 ORS. | Other Civil Rules relating to other Writ Petitions | HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA |
| 351 | 30 th | RFA 92/2003 | M/S GREAVES COTTON & CO. LTD. VS THE STATE OF ASSAM & ORS. | Appeals against Original Decrees | HON'BLE MR. JUSTICE KALYAN RAI SURANA |
| 352 | 30 th | MFA 35/2010 | SMTI. PHULESWARI BORO VS THE UNION OF INDIA | Appeal from Railway Claims Tribunal | HON'BLE MR. JUSTICE KALYAN RAI SURANA |
| 353 | 30 th | Arb.P. 7/2015 | M/S RAITANI ENGINEERING WORKS PVT. LTD. VS THE UNION OF INDIA & 2 ORS. | Arbitration Cases | HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI |
| 354 | 30 th | WP(C) 7735/2015 | RANJIT SINGH VS THE STATE OF ASSAM AND 3 ORS. | Promotion with respect to State Govt Employees | THE HON'BLE MR. JUSTICE NELSON SAILO |

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| 355 | 30 th | I.A. 930/2016 | UNION OF INDIA VS THE GENERAL MANAGER & ANR. | Interlocutory Application (Civil) | HON'BLE MR. JUSTICE KALYAN RAI SURANA |
| 356 | 30 th | I.A. 966/2016 | THE UNION OF INDIA & ANR. VS M/S P.P. ENTERPRISES. | Interlocutory Application (Civil) | HON'BLE MR. JUSTICE KALYAN RAI SURANA |
| 357 | 30 th | I.A. 967/2016 | THE UNION OF INDIA & ANR. VS M/S P.P. ENTERPRISES | Interlocutory Application (Civil) | HON'BLE MR. JUSTICE KALYAN RAI SURANA |
| 358 | 30 th | I.A. 968/2016 | UNION OF INDIA VS THE GENERAL MANAGER & ANR. | Interlocutory Application (Civil) | HON'BLE MR. JUSTICE KALYAN RAI SURANA |
| 359 | 30 th | I.A.(Civil) 995/2016 | THE GENERAL MANAGER N.F. RAILWAY & ANR VS M/S SABNAM COAL SUPPLIERS | Interlocutory Application (Civil) | HON'BLE MR. JUSTICE KALYAN RAI SURANA |
| 360 | 30 th | I.A.(Civil) 1044/2016 | UNION OF INDIA VS M/S SUSHIL KUMAR SUNIL KUMAR | Interlocutory Application (Civil) | HON'BLE MR. JUSTICE KALYAN RAI SURANA |
| 361 | 30 th | I.A.(Civil) 1422/2016 | CENTRAL BUREAU OF INVESTIGATION VS AKHIL GOGOI | Interlocutory Application (Civil) | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 362 | 30 th | I.A.(Civil) 1856/2016 | THE UNION OF INDIA & ANR. VS M/S P.P. ENTERPRISE | Interlocutory Application (Civil) | HON'BLE MR. JUSTICE KALYAN RAI SURANA |
| 363 | 30 th | CRP(I/O) 61/2017 | PABITRA HAZARIKA VS SAFIZAN BEGUM & 16 ORS. | Civil Revision under Article 227 of the Constitution | HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA |
| 364 | 30 th | WP(C) 1773/2017 | DR. ARUP JYOTI KARMAKAR VS THE UNION OF INDIA & 4 ORS. | Other service matters with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions | THE HON'BLE MR. JUSTICE NELSON SAILO |
| 365 | 30 th | WP(C) 2589/2017 | ABU HUSSAIN & 3 ORS. VS THE STATE OF ASSAM & 11 ORS. | Orders passed by the authorities under the Co-Operative Societies Act | HON'BLE MR. JUSTICE A.M. BUJOR BARUA |
| 366 | 30 th | WP(C) 5170/2017 | HOUSING AND URBAN DEVELOPMENT CORPORATION LTD. & 2 ORS. VS SHANKAR MEDHI @ SANKAR MEDHI | Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions | HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN |
| 367 | 31 st | MC 1535/2010 | NATIONAL INSURANCE CO. LTD. VS SIB NARAYAN RAJ @ RAJBHAR & ANR. | | HON'BLE MR. JUSTICE KALYAN RAI SURANA |

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| 368 | 31 st | MFA 57/2010 | NATIONAL INSURANCE CO. LTD. VS SIB NARAYAN RAI @ RAJBHAR & ANR. | Appeal from Railway Claims Tribunal | HON'BLE MR. JUSTICE KALYAN RAI SURANA |
| 369 | 31 st | MFA 297/2010 | THE UNION OF INDIA VS M/S AJMERA BROTHERS | Appeal from Railway Claims Tribunal | HON'BLE MR. JUSTICE KALYAN RAI SURANA |
| 370 | 31 st | WP(C) 2059/2011 | INDRA MOHAN BORO & 64 ORS. VS THE STATE OF ASSAM AND ORS. | Compensations relating to Land Matters | HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA |
| 371 | 31 st | WP(C) 2751/2012 | DR. ABDUL KHALIQUE LASKAR VS THE STATE OF ASSAM AND ORS. | Governing Body of aided Colleges | HON'BLE MR. JUSTICE HRISHIKESH ROY |
| 372 | 31 st | CRP 282/2013 | PRADYUT BORDOLOI VS G.L. AGARWALLA & 4 ORS. | Civil Revision under Article 227 of the Constitution | HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA |
| 373 | 31 st | CRP 334/2013 | SARVANGI VIKAS TRUST VS THE STATE OF ASSAM | Other Civil Revisions | HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA |
| 374 | 31 st | MACApp. 88/2013 | UNITED INDIA INSURANCE CO. LTD. VS MUSSTT. SAKILA BEGUM & 2 ORS. | Appeals from motor accident claims tribunal | THE HON'BLE MR. JUSTICE MIR ALFAZ ALI |
| 375 | 31 st | WP(C) 914/2016 | RAJIB SARMAH VS THE STATE OF ASSAM AND 4 ORS. | Other settlements relating to settlements made by the State Govt and Other Authorities | HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA |